



**Government of Jammu & Kashmir
General Administration Department
Civil Secretariat, Jammu**

Notification

Jammu, the 2nd of March, 2019

SRO 151.- In exercise of the powers vested in me under Section 4(1) of the Jammu and Kashmir State Vigilance Commission Act, 2011 (Act No. 1 of 2011), I, Satya Pal Malik, Governor of Jammu and Kashmir, hereby appoint Mr Hilal Ahmad Parray, IAS as the Vigilance Commissioner in the State Vigilance Commission.

The appointment of Mr Hilal Ahmad Parray, IAS shall take effect from the date he assumes charge of the post in the State Vigilance Commission.

**Sd/
Satya Pal Malik
Governor of Jammu and Kashmir**

Mr Hilal Ahmad Parray, IAS

No. GAD(Vig)12-Adm/2017

Dated: 02.03.2019

Copy also to:-

1. Vice Chairman/Director General, J&K Institute of Management, Public Administration and Rural Development.
2. Director General of Police, J&K
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Governor.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. Accountant General, J&K, Jammu.
8. All Commissioners/Secretaries to the Government.
9. Divisional Commissioner Jammu/Kashmir/Ladakh.

10. All Heads of the Departments/Managing Directors.
11. All Deputy Commissioners.
12. Secretary, Public Service Commission.
13. Director, Estates, J&K.
14. Director, Archives, Archaeology & Museums, J&K.
15. Director, Information, J&K.
16. Secretary, State Vigilance Commission.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, State Information Commission.
19. Secretary, State Accountability Commission.
20. Secretary, Services Selection Board.
21. Secretary, J&K Academy of Art, Culture & Languages.
22. OSD to the Advisors (K), (G), (S) and (KS) to the Hon'ble Governor.
23. Registrar, University of Kashmir/Jammu/SKUAST-Kashmir/Jammu, SMVDU, BGSBU
24. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazette, 200 printed copies of the notification may be supplied to this Department within one day positively.
25. Private Secretary to the Chief Secretary.
26. Private Secretary to the Commissioner/Secretary to the Government, GAD.
27. Incharge website, GAD.
28. Stock file


2-3-19
(Soheel Noor Shah)

Additional Secretary to the Government